

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/7412/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 1st Sept ~~August~~, 2022.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/6888, dtd. 30.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.08.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 26.08.2022 till the evening of 29.08.2022**, has been granted. The next senior most Judicial officer at the station would remain in-charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/7413/A dated 01.09.22

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)